

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.44/2018  
IN  
CP No.243/Chd/CHD/2017**

In the matter of:

Hardyal Singh Mann.

....Petitioner.

Versus.

Chandigarh Overseas Pvt.Ltd.

....Respondent.

Present: Mr.Vaibhav Sahni, Advocate for petitioner.  
Dr.Rajansh Thukral, Advocate for respondent.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 05.04.2018.

Sd/-  
Court Officer.

February 21, 2018.  
Ashwani